

THE DISTRICT COURT, THALASSERY

Present: Smt. T. INDIRA, District Judge, Thalassery

PROCEEDINGS

Dated : 06-07-2019.

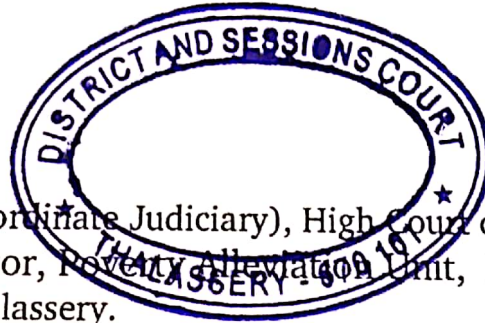
Establishment – Thalassery Civil Judicial District – Re-appointment of Sri. Binu. M, Village Extension Officer Gr -II, Block Development Office, Peravoor to Civil Judicial Department of Thalassery District as Clerk - Orders issued

- Read:-
1. Letter No. 2349/Estt.B2/2019/CRD dated 12-04-2019 of the Commissioner of Rural Development, Thiruvananthapuram.
 2. Application dated 04-02-2019 of Sri. Binu. M.
 3. Letter No. A2-9118/2019 dated 21-05-2019 of the District Judge, Thalassery.
 4. Proceedings Order No. C3-35587/2019 dated 26-06-2019 of Hon'ble High Court of Kerala.

ORDER No: A2 – 9118 / 2019

Sri. Binu. M, Village Extension Officer Grade -II, Block Development Office, Peravoor is re-appointed in his former post of Clerk in the Civil Judicial wing of Thalassery District under Rule 8, Part II, KS&SSRs and he is appointed as Clerk in the Sub Court, Thalassery.

The Project Director, Poverty Alleviation Unit, Kannur is requested to relieve the incumbent sufficiently early.



[Signature]
DISTRICT JUDGE

Copy to:

1. The Registrar, (Subordinate Judiciary), High Court of Kerala, Ernakulam (With C/L)
 2. The Project Director, Poverty Alleviation Unit, Kannur
 3. The Sub Judge, Thalassery.
 4. All Courts in this district.
 5. Section A1,A2, B1, B2, Central Nazir, District Court, Thalassery.
 6. Sri. Binu. M, Village Extension Officer Grade -II, Block Development Office, Peravoor
 7. The File / Stock File / Proceedings File
 8. The Secretary, KCJSO, Thalassery.
 9. The PA to the District Judge, Thalassery.
 10. One Copy for Circulation in the District Court, Thalassery.
 11. One copy to the computer server room to upload in the Official web site of Dist. Court.
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